

**Shifting of Offices from Delhi**

2384. SHRI N. K. SHEWALKAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have a plan to delay various offices from Delhi to some suitable place so as to avoid the rush of population in Delhi and also for the purpose of safety ; and

(b) if so, what is the programme ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) Shifting of certain Union Government Offices located in Delhi to places outside Delhi is under consideration of Government.

भूमि उपयोग संबंधी बोर्डों द्वारा किया गया कार्य

2385. श्री अजित कुमार रेहता :

श्री बलवीर धर्मा :

श्री बापू साहिब परूलेकर :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ राज्यों में भूमि उपयोग संबंधी बोर्डों की स्थापना की गई थी ;

(ख) यदि हां, तो इन बोर्डों द्वारा अब तक किए गए कार्य का व्यौरा क्या है ; और

(ग) इन बोर्डों द्वारा वांछित प्रगति प्राप्त न किये जाने के क्या कारण हैं ?

कृषि मंत्री (श्री बलवीर सिंह) : (क) सभी राज्यों और छः संघ राज्य क्षेत्रों ने राज्य भूमि उपयोग संबंधी बोर्ड अथवा कोई वैकल्पिक निकाय स्थापित किए हैं।

(ख) और (ग) ये बोर्ड भूमि की उपयुक्तता तथा समाज-आर्थिक आवश्यकताओं के अनुसार इष्टतम भूमि उपयोग करने के बारे में कार्य करते हैं। कुछ राज्य भूमि उपयोग बोर्डों ने भूमि उपयोग योजना तैयार करने, उपचार अथवा अवस्थापना संबंधी प्राथमिकता अथवा नाजुक रूप में अवकृमिit क्षेत्रों की पहचान करना अथवा काजू तथा अन्य लाभकारी पौधों की खेती करने के लिए उपयुक्त क्षेत्रों का पता लगाने से संबंधित कार्यक्रम प्रारम्भ किए हैं। कुछ बोर्डों ने भूमि संसाधनों, 2000 शताब्दी के लिए खाद्यान्न प्रक्षेपण की तैयारी, संभाव्य योजना तथा नये 20 सूत्री आर्थिक कार्यक्रम की तुलना में पनधारा विकास से संबंधित सूचना का आंकड़ा बैंक स्थापित करना के लिए भी काम करना शुरू कर दिया है।

**Funds for Ending Jhumming Cultivation**

2386. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided to raise special funds in the Seventh Plan to aid the North Eastern States in their efforts to end what is called 'Jhumming cultivation in the region' which posed serious ecological and environment problem ;

(b) if so, the details thereof ; and

(c) the extent of forests cleared during each of the last three years in connection with Jhumming cultivation and efforts made at the Central and State Governments' levels to prevent it ?

THE MINISTER OF AGRICULTURE (SHRI BIRENDRA SINGH) : (a) and (b) Government propose to keep in view the requirement of funds during the Seventh Five Year Plan to tackle the problem of shifting cultivation in the

North-Eastern States. The broad strategy proposed is to wean away the shifting cultivators from this practice through beneficiary oriented programmes aiming at providing alternative occupation and economic upliftment.

(c) A study made by the Task Force on Shifting Cultivation appointed by the Ministry of Agriculture revealed that there has been no practice in the States and Union Territories of periodically collecting information concerning shifting cultivation. However, the Task Force estimated the average annual area under shifting cultivation at 9.9 lakh hectares in the whole country. The States and Union Territories of the North Eastern Region account for about 3.8 lakh hectares annually. The efforts made by the Central and State Governments to prevent shifting cultivation are given in the attached statement.

#### Statement

##### *Steps Taken for Control of Shifting Cultivation Resulting in Deforestation*

##### *(a) Government of India*

- (i) A pilot project for control of shifting cultivation was introduced in 1977-78 as a Central Sector scheme generally covering all States and Union Territories for North Eastern region, Andhra Pradesh and Orissa. The programme, however, was transferred to the States effective from 1st April, 1979 in accordance with the decision of National Development Council.
- (ii) A Board on shifting cultivation at national level under the chairmanship of Secretary (Agriculture & Cooperation) with membership from all the States and Union Territories concerned with shifting cultivation periodically reviews the programmes and progress. It has last met in January, 1984.

- (iii) The Government of India appointed a Task Force on shifting cultivation which submitted its report in October, 1981. Based on the recommendations made by the Task Force and endorsed by the Boar of Shifting Cultivation Government of India propose to formulate a suitable programme in the Seventh Five Year Plan.

##### *(b) State Government and Union Territories*

- (i) While generally the development programmes in the concerned States and Union Territories provide income-generating employment as an alternative to shifting cultivation practices, in Tripura and Arunachal Pradesh special beneficiary-oriented programmes have been contemplated both for settlement on permanent cultivation, on plantation crops, and other avocations like pisciculture, piggery etc.
- (ii) The North Eastern Council also conceived plans and provided funds on the above lines to assist the States and Union Territories of North Eastern region.
- (iii) Regulations have also been formulated in the North Eastern States and Union Territories for preventing shifting cultivation resulting in deforestation.

#### Drinking water Problem Villages

2387. SHRI SUNIL MAITRA : Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) how many villages were ascertained as "problem villages" for the purpose of drinking water at the beginning of Sixth Plan *viz.* 1980 ;
- (b) how many of the above villages have been provided with at least one source of drinking water ;